

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(38)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/54, 55/CAA/2017  
NAME OF THE DEMERGED CO : CONGRUENT SOLUTIONS PVT LTD  
NAME OF THE RESULTING CO : CONGRUENT IT SERVICES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Pavitna  
+  
Raj Thabak

Counsel for  
Petitioner



**ORDER**

Counsel for Petitioner present and matter is posted for making his submission on the next date of hearing. Put up on **01.09.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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